270

to office and comparable staff of the Central Government were reduced with effect from 1st January, 1966.

Written Answrs

(b) No, Sir.

(c) The staff side raised the issue of of the rates of overtime restoration allowance admissible before 1966 in the National Council January of Joint Consultative Machinery in February 1968. It was explained to on behalf of the official side them view the present that keeping in fin of ancial stringency the restoration the cut was not possible at the present stage. After some discussion the sug the Chairman that gestion the matter be considered further ac cepted. Accordingly, the matter has been considered further but it has not been found possible to restore the cut.]

NATIONALISATION OF LAND URBAN AREAS

- Will the . 81. SHRI R. P. KHAITAN: Minister of HEALTH, FAMILY PLAN- i NING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether Government have snv proposal under consideration to natio nalise land in urban areas for housing purposes; and
- (b) if so, by when the proposal is likely to materialise?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT (SHRI B. S. MURTHY): (a) The Government of India have no such proposal under consideration.

(b) Does not arise.

MEDIUM IRRIGATION SCHEMES

- 82. SHRI R. P. KHAITAN: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether it is a fact that State Governments have represented to the Central Government that liberal fina-ancial allotment should be made for medium irrigation schemes;

- (b) if so, the States that have made the representation and the allotment requested for; and
- (c) the allotment made for 1968-69 for each state?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRA-SAD): (a) and (b) State Governments have been representing on a number of occasions like State Irrigation Minister's Conference, Annual Plan discussions visit of Union Ministers to States etc., for liberal financial allotment for medium irrigation schemes

(c) Allocation is not made separately for major and medium irrigation schemes. Outlay approved for major and medium irrigation schemes for 1968-69 for various States is given in the enclosed Statement.

STATEMENT

Name of State			Outlay approved for major and medium irrigation schemes during 1968-69		
		(Rs. in crores)			
1.	Andhra Pradesh		18.36		
2.	Assam		o. 8 3	-	
3.	Bihar		19.20	ri.	
4.	Gujarat .	÷	ıč.85	••	
<u>.</u>	Haryana .		2.42		
4· 5· 6.	Jammu & Kashu	ni r	0.14		
	Kerala		2.90		
7· 8.	Madhya Pradesh		7.41		
9.	Madras		3.50		
10.	Maharashtra		20.49		
ıı.	Mysore.		8.54	•	
12.	Nagaland .		_		
13.	Orissa		5.90		
14.	Punjab		1.94		
15.	Rajasthan		12.89		
ıĞ.	Uttar Pradesh	•	15.60		
17.	West Bengal .	•	5 • 44		

FOREIGN LOANS

- 83. SHRI R. P. KHAITAN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that some of the loans received by India from foreign countries during the years 1962 to 1968 could not be utilised by India;